National Company Law Tribunal Allahabad Bench Allahabad

CP No. 71 ND/2011

			THE HEARING O W TRIBUNAL ON _	OF ALLAHABAD
NAME OF	THE COMPANY	Y: Mr. Vi	nod Kumar	
			Vs.	
	M/s Gadarpur Rice Mills Pvt. Ltd.			
SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.				
Sl. No.	Name	Designation	Representation	Signature
1.				
2.				

<u>ORDER</u>

Proxy counsel represented that the proceedings are pending in the High Court and stay granted by the High Court on 21.07.2015 is in force. In the circumstances hearing is deferred sine die with liberty to parties to mention soon after the proceedings before High Court are concluded.

Dated: 1. 8. 2016

(V.S.R. Avadhani)

Member (Judicial)

(H. P. Chaturvedi) of log logs.
Member (Judicial)